IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No.318 of 2006

Dhiren Thakur & Anr. ... ... **Appellants**

Versus

The State of Jharkhand ... ... **Respondent**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mrs. J. Mazumdar, Adv.
For the State : Mrs. Vandana Bharti, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

09/07.07.2020: Let paper book be prepared at the cost of the appellant to be deposited by Friday i.e. 10.07.2020.

As prayed for, put up this case in the month of August, 2020.

(Rajesh Kumar, J.)

Amar/-